

**CENTRAL INFORMATION COMMISSION  
BLOCK IV, OLD JNU CAMPUS, NEW DELHI 110067**

F.No.PBA/06/149  
22<sup>nd</sup> September, 2006

**Appeal No.112 /ICPB/2006  
In the matter of Right to Information Act, 2005 – Section 19.**

Appellant: Shri Dhruva Charan Naik

Public authority: Department of Post, Orissa Circle, Bhubaneshwar.  
The Sr. Supdt. of Post Offices & CPIO.  
Shri S.K. Kamila, Director Postal Services – Appellate Authority.

**FACTS:**

By an application dated 21.3.2006 addressed to the CPIO, the appellant has requested for information regarding percentage of marks obtained by the last candidate (category wise i.e. OBC/SC/ST) of selected candidates of open market for filling up vacancies of Postal Assistants/Sorting Assistants for the recruitment years 1994, 1995 and 1996 separately, pertaining to Sundargarh Postal Division. It appears that the CPIO declined to furnish the information and accordingly he appealed to the AA. By a decision dated 2.5.2006, the AA directed the CPIO to furnish the information sought for by the appellant and accordingly, the CPIO furnished certain information on 9.5.2006, which according to the appellant was incomplete and therefore, he filed an appeal before the Post Master General, who has advised him that the second appeal lies before this Commission and accordingly, the appellant has filed this appeal on 25.6.2006. Comments were called for from the CPIO in which the CPIO has furnished full information and it is also stated that similar information has been sent to the appellant. On receipt of the comments and reply, the appellant has written to the CPIO on 17.8.2006, seeking for certain clarification and endorsing a copy of the said letter, the appellant has sought time to file his rejoinder after receipt of clarifications from the CPIO.

**DECISION:**

From the reply furnished to the appellant as per the comments, I find that whatever information that the appellant had sought, the same has been furnished to the appellant. In his letter dated 17.8.2006 addressed to the CPIO, the appellant has not questioned the information furnished but has asked for not only additional information but also raised various queries unconnected with the information sought and provided. As far as this appeal is concerned, since the information sought has been provided, the appeal stands closed.

3. Let a copy of this decision be sent to the appellant and CPIO.

Sd/-  
(Padma Balasubramanian)  
Information Commissioner

Authenticated true copy :

( L. C. Singhi )  
Addl. Registrar

Address of parties :

1. The Sr. Supdt. of Post Offices & CPIO, Department of Post, Sundargarh Division, Sundargarh (Orissa)-770001
2. Shri S.K. Kamila, Director Postal Services & Appellate Authority, O/o Postmaster General, Sambalpur Region, Sambalpur-768001.
3. Shri Dhruva Charan Naik GDSMC/PKR, Main Road Post Office, Rourkela, Dist. Sundargarh (Orissa) – 769012.